

[Placed in Library. See No. LT-955/80].

ANNUAL REPORT OF SILK AND RAYON TEXTILES EXPORT PROMOTION COUNCIL, BOMBAY, ETC.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES (SHRI Z. R. ANSARI): On behalf of Shri Pranab Mukherjee, I beg to lay on the Table:—

(1) A copy of the Annual Report (Hindi and English versions) of the Silk and Rayon Textiles Export Promotion Council, Bombay, for the year 1978-79 along with Audited Accounts. [Placed in Library. See No. LT-956/80.]

(2) A statement (Hindi and English versions) showing reasons for delay in laying the Audit** Report on the accounts of the Coffee Board for the year 1977-78 (General Fund) and 1976-77 (Pool Fund). [placed in Library. See No. LT-957/80].

NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT

SHRI Z. R. ANSARI: I beg to lay on the Table a copy of the Cotton Control (Amendment) Order, 1980 (Hindi and English versions) published in Notification No. S. O. 1508 in Gazette of India dated the 31st May, 1980, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-958/80.]

NOTIFICATIONS UNDER GENERAL INSURANCE BUSINESS (NATIONALISATION) ACT, AND NOTIFICATIONS UNDER PUBLIC PROVIDENT FUND ACT

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): On behalf of Shri Maganbhai Barot, I beg to lay on the Table:—

(1) A copy each of the following Notifications (Hindi and English

versions) under section 17 of the General Insurance Business (Nationalisation) Act, 1972:—

(i) The General Insurance (Termination, Superannuation and Retirement of Officers and Development Staff) Amendment Scheme, 1980, published in Notification No. S. O. 313(E) in Gazette of India dated the 12th May, 1980.

(ii) The General Insurance (Rationalisation and Revision of Pay Scales and Other Conditions of Service of Supervisory, Clerical and Subordinate Staff) Amendment Scheme, 1980, published in Notification No. S. O. 314(E) in Gazette of India dated the 12th May, 1980.

(iii) S. O. 430(E) published in Gazette of India dated the 17th June, 1980 containing corrigenda to Notification No. S. O. 313(E) dated the 12th May, 1980.

[Placed in Library. See No. LT-959/80.]

(2) A copy of the Public Provident Fund (Amendment) Scheme, 1980 (Hindi and English versions) published in Notification No. GSR 204(E) in Gazette of India dated the 9th April 1980 under section 12 of the Public Provident Fund Act, 1968. [Placed in Library. See No. LT-960/80.]

(3) (i) A copy of the Report (Hindi and English versions) on the working of the Deposit Insurance and Credit Guarantee Corporation for the year ended the 31st December, 1979, under sub-section (2) of section 32 of the Deposit Insurance and Credit Guarantee Corporation Act, 1961.

(ii) A copy of the Review (Hindi and English versions) on

**The Audit Report was laid on the Table on the 20th June, 1980.